

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 217 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

Kamarudheen,
Ernakulam District

The Kerala State Pollution
Control Board, Through its Chairman,
Thiruvananthapuram, Kerala and others.

Legal Practitioners for Applicant(s)

M/s Kamaleshkannan

Legal practitioners for respondent(s)

M/s Rema Smirithi V.K. for R1

M/s Suvitha for R2

M/s Gupta & Ravi for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.07.2018 Applicant & counsel not present. R1, R3 counsel present. On request for filing reply of R3 call on 09.08.2018 NFA. (Tmt. Meena Satheesh) Registrar